

# THE PHARMACY (AMENDMENT) ACT, 1982

No. 22 OF 1982

[18th May, 1982.]

## An Act further to amend the Pharmacy Act, 1948.

BE it enacted by Parliament in the Thirty-third Year of the Republic of India as follows:—

Short  
title and  
commence-  
ment.

1. (1) This Act may be called the Pharmacy (Amendment) Act, 1982.

(2) It shall be deemed to have come into force on the 1st day of September, 1981.

Amend-  
ment of  
section  
42.

2. In section 42 of the Pharmacy Act, 1948, in the second proviso to sub-section (1), for the words "five years", the words "eight years" shall be substituted.

8 of 1948.